

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**  
**SUPPLEMENTARY CAUSE LIST DATED 07.09.2022 (WEDNESDAY)**

## **COURT -III**

# **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**01:55 PM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Mr. Barun Mitra, Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 77 of 2022	The Hamlin Trust & Ors. Vs. LSF10 Rose Investments S.a r.I. & Ors.	Daizy Chawla	Vijayendra Pratap Singh Raghav Chadha Raghav Seth-R1

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